

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4142/2021

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mr. Javaid Ahmad Bhat, S/o Gh. Hassan Bhat, R/o Diaroo Shopian and 16 ors.
.....Applicants

(Advocate:- Mr. Mudasir Bin Hassan)

Versus

1. Mr. Asgar Samoon, Commissioner/Secretary to Govt. Agriculture Department, Civil Secretariat, Srinagar/Jammu.
2. Mr. Peerzada ushtaq, Director Agriculture Kashmir, Srinagar.
3. Mr.1 Ghulam Mohi-ud-Din, Deputy Director Agriculture (Central) Kashmir, Directorate of Agriculture Srinagar.
4. Mr. Noordin, Chief Agriculture Officer, Shopian.
5. Mr. Yahya Mujtaba, Sub-Divisional Agriculture Officer Keller Shopian.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants submits that he wishes to withdraw the T.A.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**